

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/ 6642A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 13th December, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2021/346 dtd. 10.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 and 14.12.2021**, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/ 6643 /A, dated 13.12.2021

Copy to

1. The Project Manager, Gauhati High Court.

Sd/-
13/12/21
JT.REGISTRAR (VIGILANCE)

Rd/-